

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 1**

ITEM No 58  
CP 45 of 2020  
Comp.Appl/5(AHM) 2021

**Order under Section 241 of Co.Act,2013**

**IN THE MATTER OF:**

Prem Raj Keshyep  
V/s  
KYB-Conmant Pvt Ltd & Ors

.....Applicant

.....Respondent

**Order delivered on ..13/07/2021**

**Coram:**

Madan B. Gosavi, Hon'ble Member(J)  
Virendra Kumar Gupta, Hon'ble Member(T)

**PRESENTS:**

For the Applicant : Mr. Saurabh Soparkar, Sr. Counsel for Applicant in  
CP 45 of 2020 and Respondent in Comp. Appl. 5/2021

For the Respondent : Mr. Shouryendu Ray, Advocate for Respondent in CP  
45 of 2020 and Applicant in Comp. Appl. 5/2021

**ORDER**

Matter stands adjourned to 14.09.2021

Interim relief shall continue till the next date of hearing.

(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

(MADAN B GOSAVI)  
MEMBER (JUDICIAL)